

OFFICE OF THE DISTRICT & SESSIONS JUDGE, FARIDABAD

EMPLOYMENT ADVERTISEMENT

Applications are invited for filling up 21 posts of Clerks (General-11, General (ESM) – 01, BCA-02, BCA (ESM)-01, BCB-02, SC-04) on adhoc basis for a period of six months or till regular appointments are made by the Hon'ble High Court of Punjab & Haryana, Chandigarh, whichever is earlier, on a consolidated salary of Rs. 16,000/- per month (Prevailing D.C Rate of District Faridabad). The number of vacancies may increase or decrease due to creation/withdrawal of courts or otherwise.

The selection for the aforesaid posts shall be strictly in accordance with amended Rule 7 of the Haryana Subordinate Courts Establishment (Recruitment and General Conditions of Service) Rules, 1997.

1. **QUALIFICATION**

- (a) A person who possess a degree of Bachelor of Arts or Bachelor of Science or equivalent thereto from a recognized University and has passed matriculation examination with Hindi as one of the subject.
- (b) candidate shall have to take a written examination in the following subjects:-

Sr. No.	Subject	Maximum Marks	Qualifying marks
1.	English composition	50	33%
2.	General Knowledge	50	33%

- (c) No candidate shall be considered for appointment unless he obtains 40% marks in aggregate in the written examination and having proficiency in operation of computers.
2. **AGE LIMIT:** No person shall be recruited to the service if he/she is less than 18 years or is more than 42 years of age as on 1st January 2018. Upper age limit is relaxable as per instructions of Hon'ble High Court and as prescribed by the Haryana Government from time to time.
3. **LAST DATE:** The last date for receipt of the applications shall be **24.08.2018 upto 05:00 P.M.** Applications received thereafter shall not be entertained in any case. Delay on the part of postal authorities shall not be a ground for entertaining the applications received after due date.

4. Candidates working in the Government Department, Semi Government any Corporation or any Board are required to apply through proper channel.
6. The applications, on plain paper with recent photograph of candidate affixed thereon containing full particulars i.e. name, father's/husbands name, date of birth, sex, educational qualification, category, permanent address, present postal address, experience, if any, alongwith self attested copies of the relevant certificates should reach this office either by registered post or by hand well before the closing date i.e. 24.08.2018 by 05:00 P.M.
7. The incomplete applications and filed without photographs, envelopes and attested copies of the relevant certificates shall be straightway rejected without any information to the candidate.
8. No correspondence whatsoever shall be entertained in respect of incomplete applications or those which are received in this office after due date.
9. The candidates qualifying the written test will be subjected to providing computer proficiency test in operation of computers.
10. No TA/DA is admissible to any candidate appearing in the test for the posts mentioned above.

NOTE:

1. In case of non-availability of reserve category candidates, the posts of Clerks may be filled from amongst the candidates of general category.
2. The date of written test shall be published in this very newspaper.

Dated: 02.08.2018

SL
District & Sessions Judge,
Faridabad.

Endst. No. 18916/E-1

Dated 03-08-18

The above cited advertisement is forwarded to the Manager "The Statesman (English)" Delhi and Manager "Hari Bhoomi (Hindi)" Rohtak, for publication in the newspaper. Payment of advertisement will made after advertisement of vacancy as well as on receipt of bill.

SL
District & Sessions Judge,
Faridabad. *02-08-2018*